

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.84(ND)/2015

IN THE MATTER OF:

Dr. Vijay Badhwar Applicant/petitioners
Vs.
M/s. GRL Off Highway Tires Pvt. Ltd. & Ors. Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 15.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

For the Applicant/petitioner : Mr. Sanjay Chaudhry, Mr. Deepak P.Advs.
For the Respondent : Mr. Ankit Shah, Mr. Amit Yadav, Advs.
Mr. Vikas Mehta, Mr. Jeevan Ballav Panda,
Ms. Shalini Sati Prashad, Advs. For R 1-6

ORDER

On the joint request of the parties, hearing is deferred to
27th October, 2017.

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(R. VARADHARAJAN)
MEMBER(JUDICIAL)

15.09.2017
V. Sethi